

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7357 - JK (LD ) of 2025**

**DATED:- 24 - 06 - 2025**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

No:-LAW-OIC/06/2025

Dated: 24.06.2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
24.06.25  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No. 7357 - JK(LD) of 2025 dated 24.06.2025**

S. No.	Case No. and title	OIC	Designation
1.	WP(C) No. 2135/2021 titled Ajaz Ahmad Ahangar Vs UT of J&K and Ors.	Mehraj ud din Shah	CEO Kupwara
2.	CCP(S) No. 322/2024 titled Al Gani International Islamic School Vs UT of J&K and Ors.	Mehraj ud din Shah	CEO Kupwara
3.	WP(C) No. 521/2024 titled Dilshada Bano Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
4.	WP(C) No.2651/2024 titled Haneefa Jan Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
5.	WP(C) No.2591/2022 titled Khazir Mohd. Malik Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
6.	WP(C) No.865/2023 titled Manzoor Ahmed Bhat Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
7.	WP(C) No.930/2024 titled Mehbooba Begum Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
8.	WP(C) No.2929/2023 titled Miss Maisara Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
9.	WP(C) No.1756/2021 titled Mohd Ahsan Rather Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
10.	WP(C) No.782/2023 titled Mts. Sakeena Bano Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
11.	CCP(S) No. 413/2023 titled Mustaq Ahmed Ganai Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
12.	WP(C) No.1658/2022 titled Nasreena Begum Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
13.	WP(C) No.1608/2024 titled Nelofar Nissar Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
14.	WP(C) No.511/2024 titled Parveena Bano Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
15.	WP(C) No. 882/2022 titled Peace Public School Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
16.	WP(C) No.574/2025 titled Rizwana Akhter Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
17.	WP(C) No.1792/2016 titled Sadiq Iqbal Lone Vs State of J&K and others.	Mehraj ud din Shah	CEO Kupwara
18.	WP(C) No.1669/2024 titled Safeera Begum Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
19.	WP(C) No.927/2024 titled Shagufta Rasool Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
20.	WP(C) No.1545/2022 titled Shaista Akhter Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
21.	WP(C) No.1979/2024 titled Shameema Bano Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
22.	CCP(S) No. 348/2024 titled Tahira Bano Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
23.	WP(C) No.2931/2024 titled Tasleema Begum Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
24.	WP(C) No.1401/2023 titled Ulfat Anwar Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara
25.	WP(C) No.1416/2024 titled Zahoor Ahmed Mir Vs UT of J&K and Ors	Mehraj ud din Shah	CEO Kupwara




26.	WP(C) No. 792/2025 titled Zahida Parveen Vs UT of J&K and others	Lt. Col. Gh. Hassan Nath	Principal, J&K Sainik School Manasbal
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*Reyazul* *Jm*